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CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD.

Dated: This the 31st day of JANUARY 2006.

Review Application No. 05 of 2006
Misc. Application No. 5312 of 2005
 IN

Original Application No. 1431 of 2005

Hon'ble Mr. K.B.S. Rajan, Member (J)
Hon'ble Mr. A.K. Singh, Member (A)

Ved Prakash Srivastava Applicant

By Adv: Sri R.K. Updhayaya

V E R S U S

Union of India & Ors. Respondents.

By Adv: Sri A. Sthalekar

O R D E R

BY K.B.S. RAJAN, MEMBER-J

As the provisions of Rule 9 of the CCS (Pension) Rules can be invoked when departmental proceedings are pending, we are not inclined to Review the order passed in MA 5312 of 2005, in particular when the case is likely to be finally disposed of shortly.

RA is dismissed

Member-A

Member -J

/pc/